

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

SPECIAL BENCH – COURT HALL 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)  
PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2020 AT 10.30 AM

|                                  |                                      |
|----------------------------------|--------------------------------------|
| TRANSFER PETITION NO.            |                                      |
| COMPANY PETITION/APPLICATION NO. | CP No. 85/241/HDB/2020               |
| NAME OF THE COMPANY              | Agarwal Global Steels Ltd            |
| NAME OF THE PETITIONER(S)        | Yogesh Kumar Agarwal & 2 Others      |
| NAME OF THE RESPONDENT(S)        | Agarwal Global Steels Ltd & 4 Others |
| UNDER SECTION                    | 241                                  |

**Counsel for Petitioner(s):**


| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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**ORDER**

No representation for the Petitioner. Hence, post the matter on 01.02.2021.

  
Member (T)

  
Member (J)

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